

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

109. IA/2311/2024 IA/2221/2024 IN C.P. (IB)/498(MB)2021

IN THE MATTER OF

Moon Star Securities Trading & Finance Co.Ltd

Vs

Raghuleela Builders Pvt.Ltd

Section 7 of the Insolvency & Bankruptcy Code, 2016

Order Delivered on 10.05.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Adv. Yogesh Mishra (PH)

For the Respondent:

ORDER

I.A. 2311/2024 & I.A. 2221/2024

The Ld. Counsel for the Applicant prays for a short adjournment stating that the arguing counsel is not available. Adjourned to **14.05.2024**.

Sd/-

MADHU SINHA
Member (Technical)
Shubham

Sd/-

REETA KOHLI
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

208. IA/1649/2024 IA/3246/2023 IN C.P. (IB)/498(MB)2021

IN THE MATTER OF

Moon Star Securities Trading & Finance Co.Ltd

VS

Raghuleela Builders Pvt.Ltd

Section 7 of the Insolvency & Bankruptcy Code, 2016

Order Delivered on 10.05.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant in IA/1649/2024: Adv. Rajeev Panday a/w Adv. Yogesh Mishra (PH)

For the Respondent in IA/3246/2023: Adv. Rajeev Panday a/w Adv. Yogesh Mishra (PH)

For the Respondent No. 1, 4 & 5 in IA/1649/2024: Ms. Samrudhi Chothani (PH)
for JCF ARC in IA No. 3246 of 2023: Adv. Nasrin Shaikh

For Applicant in IA 3246/23: Adv. Kunal Kanungo (VC)

ORDER

I.A. 1649/2024

Adv. Samrudhi Chothani appearing on behalf of the Respondent Nos. 1, 4 & 5 prays for time to file the reply. Allowed as prayed for. Let the reply be filed before the next date by serving an advance copy to the Counsel opposite. Adjourned to **20.06.2024**.

I.A. 3246/2023

On the request of the Ld. Counsel for the Applicant, adjourned to **20.06.2024**.

Sd/-

Sd/-

MADHU SINHA
Member (Technical)
Shubham

REETA KOHLI
Member (Judicial)